

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 14349 -JK (LD) of 2024

DATED:- 12 - 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: - 12.08.2024

No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
12.08.24

Annexure to the Government Order No:-14349-JK(LD) of 2024 dated 12.08.2024

Er. Rakesh Bhatti, Executive Engineer, Jal Shakti (PHE) MECH GWD Division Jammu		
1	O.A NO. 627/2024	Ravi Kumar V/S UT & ORS
Er. Girdhari Lal, Executive Engineer Jal Shakti (PHE) Division Kathua		
1	OA NO. 820/2024	Dara Nath V/S UT & ORS
2	OA NO. 818/2024	Dharub Singh V/S UT & ORS
Er. K.K. Chopra, Executive Engineer PHE Mech. DIVISION KATHUA		
1	OA NO. 819/2024	Vijay Kumar V/S U.T & Ors
Er. Hamesh Manchanda, Chief Engineer, Jal Shakti (PHE) Department Jammu		
1	OA No. 616/2024	Prem Singh V/s UT & Ors
Er. Ashish Sharma, Executive Engineer, Jal Shakti (PHE) Rural Division, Jammu		
1	OA NO 633/2024	Gulam Rasool V/s U.T & Ors
2	OA NO 825/2024	Bupesh Singh V/S U.T & Ors
Er. Ashwani Khajuria, Executive Engineer PHE DIVISION RAJOURI		
1	CP No. 218/2024 in O.A No. 1450/2023	Prem Singh V/ S U.T & Ors
Er. Manoj Gupta, Executive Engineer, PHE Mech. DIVISION RAJOURI		
1	CP No. 218/2024 in O.A No. 1450/2023	Prem Singh V/ S U.T & Ors
Sh. Rocky Mahajan, Executive Engineer Jal Shakti PHE Division Akhnoor		
1	CCP(S) 290/2023.	Gopal Dass & Ors V/s UT of J&K & Ors
2	CCP(S) 81/2023 in WPC.834/2022	Inder Singh Soodan V/s State & Ors
3		Inhabitant of Village Manda V/s UT of J&K and ors.
Sh. Anil Gupta Executive Engineer Jal Shakti (PHE) City Division – II Jammu		
1	O.A No. ----/2024	Parveen Kumar Vs UT of J&K Ors.
2	O.A No. 733/2024	O.A No. 733/2024 Ashok Kumar Vs UT of J&K and Ors.
Er. Hukam Singh, Executive Engineer, Jal Shakti (PHE) Division Samba		
1	OA No. 697/2024	Ganesh Dass V/s U.T & Ors
2	OA No. 789/2024	Rashpal Nath V/s U.T & Ors
3	OA No. 790/2024	Tarsem Lal V/s U.T & Ors
Er. Kashmir Singh, Executive Engineer, PHE (Mech) South Division Jammu		
1	OA NO. 728/2024	Surinder Singh V/S UT & ORS
Er. Anil Gupta, Executive Engineer Jal Shakti (PHE) DIVISION CITY IIND JAMMU		
1	O.A No. 733/2024	Ashok Kumar Vs UT of J&K and Ors.
Er. Girdhari Lal, Executive Engineer Jal Shakti (PHE) Division Kathua		
1	OA NO. 782/2024	Rattan Chand V/S U.T & Ors
Er. K.K. Chopra, Executive Engineer PHE Mech. DIVISION KATHUA		
1	OA NO. 782/2024	Rattan Chand V/S U.T & Ors
Er. Anil Gupta, Executive Engineer Jal Shakti (PHE) DIVISION CITY IIND JAMMU		
1	OA NO. 733/2024	Ashok Kumar V/S U.T & Ors
Er. Rakesh Bhatti, Executive Engineer, Jal Shakti (PHE) MECH GWDD Jammu		
1	O.A NO 796/2024	Som Nath Mehra V/S UT & ORS
Er. Sudesh Kumar, Executive Engineer Jal Shakti PHE DIVISION DODA		
1	OA No. 793/2024	Bashir Ahmed V/S UT & Ors
Er. Rocky Mahajan, Executive Engineer Jal Shakti (PHE) DIVISION AKHNOOR		
1	WP© No. 1787/2024	Mukesh Kumar V/s UT & Ors

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Reyazul

1.	OA no. /2024 titled Satish Kumar V. UT of J&K & Ors.	Er. Bodh Raj, SE, hydraulic circle, Jammu.
2.	TA no. 9264/2024 in SWP 1214 /2010 titled Sham Lal and others vs duty of J and K and others.	Er. Bodh Raj, SE, hydraulic circle, Jammu
3.	WP(C) NO.1886 of 2022 titled M/s AAR PEE AUTO AIDS V. UT of J&K & Ors.	Er. Amarjit singh, XEN, Tubewell Irrigation Division, Jammu.
4.	CCP(S) 130/2024 titled Shashi Paul & Ors. V. Sh. Shaleen kabra	Er. Amarjit singh, XEN, Tubewell Irrigation Division, Jammu.
5.	WP(C) 1753/2024 titled GSA INDUSTRIES PVT. LTD. V. UT of J&K & Ors.	Er. Madan Lal, Executive engineer flood control, Division, Kathua.
6.	WP(C) titled M/S Girdhari Lal V. UT of J&K & Ors.	Er. Amit Abrol, Executive Engineer, Irrigation Division-I, Jammu
7.	WP(C) titled M/S Gurnail Singh V. UT of J&K & Ors.	Er. Beena kumara, AEE, Sub-Division, Maralia
8.	Arbitration petition titled Kapahi constructions V. UT of J&K & Ors.	Er. Amit Abrol, Executive Engineer, Irrigation Division-I, Jammu
9.	OA no. 764/2024 titled Bishan Dass V. UT of J&K & Ors.	Er. Amit Abrol, Executive Engineer, Irrigation Division-I, Jammu.
10.	OA no. 771/2024 titled Mohd. Shafi V. UT of J&K & Ors.	Er. Rajneesh Kohli, Executive Engineer, Irrigation & Flood Control Division, Doda.
11.	OA no. 303/2023 titled Krishna Lal V. UT of J and K and others.	Er. Sunil Seth, Executive Engineer, Irrigation & Flood Control Division, Nowshera.
12.	OA no. 1157/2021 titled Manzoor Khan Vs UT of J&K and Ors	Er. Janak Raj, Executive Engineer, Irrigation Division, Akhnoor.
13.	WP (c) ____ /2024 M/s Rajput Earth Movers & Ors.	Sh. Ravi Kumar, Executive Engineer, RCC, Upper Division, Kathua

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Devsigle